

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

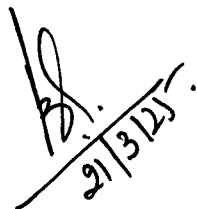
Endt. No. 241 /Confdl./2025 Bilaspur, dated the 21 / 03 /2025
I-8-6/2001 (Pt IV)

Copy of Order No(s). 1310/ 972/ XXI-B/ C.G./ 2025, 1314/ 972/ XXI-B/C.G./2025 & 1316/972/XXI-B/C.G./2025 dated 21.03.2025 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

Copy forwarded to: -

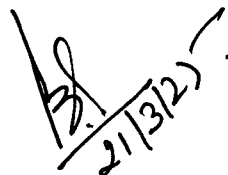
- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...2/-


21/3/25

- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21)
 - (1) Shri Leeladharsai Yadav, Special Judge of Special Court for Trial of C.B.I. Cases, Raipur,
 - (2) Shri Amit Pratap Chandra, I Additional Judge to the Court of I Civil Judge Senior Division, Korba at Pali,
 - (3) Shri Parth Tiwari, I Civil Judge Junior Division, Sitapur

*for information and compliance. He is directed to take over charge at his new place of posting **on or before 01.04.2025** and send his handing and taking over charge reports through the concerned Principal District Judge.*
- 22) Principal District & Sessions Judge, Korba/ Raipur/ Sarguja (Ambikapur) for information. He/She is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same **on or before 01.04.2025** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 23) Principal District & Sessions Judge, Balod/ Balrampur - Ramanujganj/ Balodabazar-Bhatapara/ Bastar (Jagdulpur)/ Bilaspur/ Bemetera/ Dakshin Bastar at Dantewada/ Dhamtari/ Durg / Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Uttar Bastar (Kanker) for information.
- 24) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 25) Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 28) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.

A handwritten signature in black ink, followed by the date '21/3/25' written below it.

Contd...3/-

{3}

- 29) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 32) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 34) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 35) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


21/3/25
(K. VINOD KUJUR)
REGISTRAR GENERAL

Government of Chhattisgarh
Law & Legislative Affairs Department, Mantralaya
Mahanadi Bhawan, Nava Raipur, Atal Nagar, 492002

ORDER

Nava Raipur, dated 21/03/2025

No. 1310/972/XXI-B/C.G./2025. On recommendation of the Hon'ble High Court of Chhattisgarh vide its Memo No. 221/II-15-2/2005 (Pt.IV),II-2-17/2001(Pt.IV),II-2-2/2007,I-8-6/2001(Pt.IV),II-2-101/2001(Pt.II)Confdl./2025, Bilaspur Dated 19-03-2025, the State Government hereby, withdrawing the service of Shri Leeladharsai Yadaw, Special Judge of Special Court for Trial of C.B.I. Cases, Raipur, from the High Court of Chhattisgarh and appoints him as Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur, on deputation from the date he assumes charge of his office.

By Order and in the name of the
Governor of Chhattisgarh,

1
(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. 1311 /972/XXI-B/C.G./2025
Copy forwarded to:-

Nava Raipur, dated. 21 /03/2025.

- ✓ 01. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 221/II-15-2/2005 (Pt.IV),II-2-17/2001(Pt.IV),II-2-2/2007,I-8-6/2001(Pt.IV),II-2-101/2001(Pt.II) Confdl./2025 Dated 19.03.2025
02. Accountant General, Chhattisgarh, Raipur,
03. Member Secretary, C.G. State Legal Services Authority, Bilaspur,
04. Shri Leeladharsai Yadaw, Special Judge of Special Court for Trial of C.B.I. Cases, Raipur,
05. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister.
06. Private Secretary to Principal Secretary, Law for perusal of Principal Secretary, Law,
07. Establishment Section/Account Section, Law and Legislative Affairs Department, Mantralaya, Raipur,
08. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming ,
for information and necessary action.

21.3.25

(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Government of Chhattisgarh
Law & Legislative Affairs Department, Mantralaya
Mahanadi Bhawan, Nava Raipur, Atal Nagar, 492002

ORDER

Nava Raipur, dated 21/03/2025

No. 1314/972/XXI-B/C.G./2025. On recommendation of the Hon'ble High Court of Chhattisgarh and in compliance Memo No. 221/II-15-2/2005 (Pt.IV),II-2-17/2001(Pt.IV),II-2-2/2007,I-8-6/2001(Pt.IV),II-2-101/2001(Pt.II) Confdl./2025, Bilaspur Dated 19-03-2025, the State Government hereby, withdrawing the service of Shri Parth Tiwari, I Civil Judge Junior Division, Sitapur, from the High Court of Chhattisgarh, and appoints him as Deputy Secretary, Chhattisgarh State Legal Services Authority, Bilaspur, on deputation from the date he assumes charge of his office.

By Order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. 1315/972/XXI-B/C.G./2025

Nava Raipur, dated. 21 /03/2025.

Copy forwarded to:-

01. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 221/II-15-2/2005 (Pt.IV),II-2-17/2001(Pt.IV),II-2-2/2007,I-8-6/2001(Pt.IV),II-2-101/2001(Pt.II) Confdl./2025 Dated 19.03.2025
02. Accountant General, Chhattisgarh, Raipur,
03. Member Secretary, C.G. State Legal Services Authority, Bilaspur,
04. Shri Parth Tiwari, I Civil Judge Junior Division, Sitapur,
05. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister.
06. Private Secretary to Principal Secretary, Law for perusal of Principal Secretary, Law,
07. Establishment Section/Account Section, Law and Legislative Affairs Department, Mantralaya, Raipur,
08. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming ,
for information and necessary action.

21.3.25

(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Government of Chhattisgarh
Law & Legislative Affairs Department, Mantralaya
Mahanadi Bhawan, Nava Raipur, Atal Nagar, 492002

ORDER

Nava Raipur, dated 21/03/2025

No. 1316/972/XXI-B/C.G./2025. On recommendation of the Hon'ble High Court of Chhattisgarh and in compliance Memo No. 221/II-15-2/2005 (Pt.IV),II-2-17/2001(Pt.IV),II-2-2/2007,I-8-6/2001(Pt.IV),II-2-101/2001(Pt.II) Confdl./2025, Bilaspur Dated 19-03-2025, the State Government hereby, withdrawing the service of Shri Amit Pratap Chandra, I Additional Judge to the Court of I Civil Judge Senior Division, Korba at Pali, from the High Court of Chhattisgarh, and appoints him as Under Secretary, Chhattisgarh State Legal Services Authority, Bilaspur, on deputation from the date he assumes charge of his office.

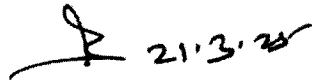
By Order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. 1317 /972/XXI-B/C.G./2025
Copy forwarded to:-

Nava Raipur, dated. 21/03/2025.

- ✓ 01. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 221/II-15-2/2005 (Pt.IV),II-2-17/2001(Pt.IV),II-2-2/2007,I-8-6/2001(Pt.IV),II-2-101/2001(Pt.II) Confdl./2025 Dated 19.03.2025
02. Accountant General, Chhattisgarh, Raipur,
03. Member Secretary, C.G. State Legal Services Authority, Bilaspur,
04. Shri Amit Pratap Chandra, I Additional Judge to the Court of I Civil Judge Senior Division, Korba at Pali,
05. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister.
06. Private Secretary to Principal Secretary, Law for perusal of Principal Secretary, Law,
07. Establishment Section/Account Section, Law and Legislative Affairs Department, Mantralaya, Raipur,
08. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming ,
for information and necessary action.


(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department